IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP/16(CH)2023

IN THE MATTER OF:
TBC By Nature Private Limited ... Appellant

Versus

Registrar of Companies ... Respondent

Under Section: 252 (3), CA 2013

Order delivered on 19.04.2024

CORAM:
SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:
For the Income Tax Department : Mr. Varun Issar, Senior Standing Counsel.

For the Appellant : Mr. Vishav Bharti Gupta, Advocate.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, with the consent of both the counsels, this matter is adjourned to 10.05.2024.

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)

April 19, 2024
Mamta